

संचालनालय स्वास्थ्य सेवायें

सतपुड़ा भवन, भोपाल, मध्यप्रदेश



क्र. / आई.डी.एस.पी. / 2021 / 15 7 2 प्रति, भोपाल, दिनांक 11. 10.2021

- 1. समस्त कलेक्टर, म.प्र।
- 2. समस्त अधिष्ठाता, चिकित्सा महाविद्यालय, म.प्र।
- समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, म.प्र।
- 4. समस्त सिविल सर्जन सह मुख्य अस्पताल अधीक्षक, म.प्र।

विषय- प्रदेश में कोविड-19 के वर्तमान परिदृश्य में दिशा-निर्देश जारी करने के संबंध में।

- संदर्भ— 1. भारत सरकार, स्वास्थ्य एवं परिवार कल्याण विभाग, स्वास्थ्य एवं परिवार कल्याण मंत्रालय के पत्र क्र. D.O.No.Z-28015/85/2021-DMCell दिनांक 21 सितंबर 2021।
 - 2. संचालनालय स्वास्थ्य सेवायें, सतपुड़ा भवन, भोपाल, मध्यप्रदेश का पत्र क्र./आई.डी.एस.पी. /2021/1372 दिनांक—19.08.2021।

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उपरोक्त भारत सरकार के संदर्भित पत्रानुसार आगामी त्यौहारों परिप्रेक्ष्य में, 7–14 अक्टूबर (नवरात्री), 15 अक्टूबर (दशहरा), 19 अक्टूबर (मिलाद—उन—नबी ईद), 24 अक्टूबर (करवा चौथ), 4 नवम्बर (दीपावली), 25 दिसम्बर (क्रिसमस), 31 दिसम्बर (न्यू ईयर ईव) आदि, त्यौहारों की निगरानी करने एवम् त्यौहारों पर होने वाले सामूहिक समारोहों के दौरान कोविड—19 संक्रमण के प्रसार के नियंत्रण हेतु निर्देशित किया गया है।

अतः उपरोक्त संदर्भ में निम्नानुसार दिशा-निर्देशों का पालन किया जाए-

- कोविड प्रकरणों की संख्या में किसी भी संभावित वृद्धि को रोकने के लिए त्वरित और प्रभावी रोकथाम उपायों के साथ—साथ कोविड टीकाकरण की गति और निगरानी में तेजी लाने पर निरंतर ध्यान देने की आवश्यकता एवं त्यौहारों पर सतर्क, सुरक्षित और कोविड में अनुमित देने के लिए दिशानिर्देशों का पालन किया जाए।
- कोविड उपयुक्त व्यवहार के क्रियान्वयन में किसी भी तरह की ढिलाई के गंभीर परिणाम हो सकते हैं और इसके परिणाम स्वरूप प्रकरणों में वृद्धि हो सकती है। अतः पूर्व में जारी की गई एडवाइजरी द्वारा कंटेनमेंट फ्रेमवर्क पर और COVID—19 संक्रमण के प्रसार को रोकने हेतु प्रतिबंध लगाने के विस्तृत निर्देश का पालन किया जाए।
- भीडभाड़ वाले स्थलों पर सोशल डिस्टेंसिंग का पालन किया जाए।
- किसी भी प्रारंभिक चेतावनी संकेतों की पहचान करने के लिए दैनिक आधार पर सभी जिलों में केस ट्रैजेक्टरियों की बारीकी से निगरानी कराना और संक्रमण के प्रसार को नियंत्रित करने COVID Appropriate Behavior की पालन किया जाए।
- साप्ताहिक पाजिटिविटी अथवा हाई बेड ऑक्यूपेन्सी (ऑक्सीजन एंव आई.सी.यू.बेड) वाले स्थानों पर निगरानी जारी रखी जाए।
- 'टेस्ट-ट्रैक-ट्रीट-टीकाकरण' एवं कोविड अनुकूल व्यवहार की पाँच स्तरीय रणनीति का आगामी समय में भी पूर्ण रूप से पालन किया जाये।
- सावधानी के रूप में अचानक किसी भी प्रकार के कोविड प्रकरणों के अप्रत्याशित वृद्धि के मामलों में गृह विभाग द्वारा जारी निर्देशों के अधीन रहते हुए कोविड उपयुक्त व्यवहार का पालन किया जाए।

टेस्टिंग हेतु -

- पर्याप्त Testing Facilities की उपलब्धता सुनिश्चित की जाए। Semi Urban तथा ग्रामीण क्षेत्र पर विशेष ध्यान दिया जाए।
- आर.टी.पी.सी.आर तथा रेपिड एन्टिजन टेस्टिंग की सुविधा उपलब्ध कराई जाए।
- जहां संक्रमण का खतरा अधिक हो वहां सैम्पल कलेक्शन तथा जाँच की सुविधा अनिवार्य रूप से उपलब्ध कराई जाए।

ट्रेकिंग हेतु -

- पूर्व में जारी निर्देशानुसार कन्टेनमेंट जोन तथा Clusters को निर्धारित किया जाए ताकि संक्रमण को नियंत्रित किया जा सके।
- एक्टिव केस की खोज हेतु विशेष दलों का गठन कर कन्टेनमेंट एरिया में नियमित रूप से स्कीनिंग की जाए।
- इफेक्टिव कॉन्टेक्ट ट्रेसिंग तथा हाई रिस्क कॉन्टेक्ट की सघन मॉनिटरिंग की जाए।

ट्रीटमेंट हेतु-

- कोविड—19 प्रकरणों की trajectory को ध्यान में रखते हुए मृत्यु दर को नियंत्रित किये जाने हेतु
 स्वास्थ्य संस्थाओं का उन्नयन किया जाए। 18 जून 2021 के एस.ओ.पी. अनुसार Semi-Urban,
 ग्रामीण तथा जनजातीय क्षेत्रों में कोविड —19 नियंत्रण और प्रबंधन हेतु आवश्यक स्वास्थ्य
 सुविधाओं हेतु बुनियादी ढांचे की उपलब्धता सुनिश्चित की जाए।
- त्विरत गित से निजी तथा शासकीय चिकित्सालयों में पी.एस.ए. प्लांट, मेडिकल गैस पाईप लाईन तथा प्रशिक्षित मानव संसाधन की उपलब्धता सुनिश्चित की जाए।
- ऑक्सीजन सिलेण्डर तथा Concentrator की उपलब्धता ग्रामीण क्षेत्र में ऑक्सीजन प्रदायगीं हेतु
 स्निश्चित किया जाए।
- समस्त कोविड उपचार संस्थाओं में औषधियों की उपलब्धता तथा बफर स्टॉक की उपलब्धता सुनिश्चित की जाए।
- बच्चों में कोविड –19 के प्रबंधन के लिए दिशा–निर्देशों के अनुसार बाल चिकित्सा कोविड –19
 प्रकरणों के प्रबंधन के लिए स्वास्थ्य के बुनियादी ढांचे का उन्नयन किया जाए।
- कोविड-19 के चिकित्सकीय प्रबंधन हेतु चिकित्सकीय तथा मैदानी अमलें का सतत् प्रॉटोकॉल अनुसार प्रशिक्षण किया जाए।
- Variant Of Concern Mutants की मॉनिटरिंग हेतु Whole Genome Sequencing हेतु नियमित सैम्पलिंग की जाए तथा सैम्पल को निर्धारित लैब को जॉच हेतु भेजा जाए।

वैक्सीनेशन हेतु -

- वैक्सीनेशन की गति में वृद्धि की जाए।
- समस्त Eligible Second Dose Beneficiary को प्राथमिकता के आधार पर टीकाकरण किया जाए।
- वैक्सीन के Wastage को न्यूनतम किया जाए।

कोविड अनुकूल व्यवहार -

- कोविड-19 के प्रभावी प्रबंधन हेतु समुदाय को गतिविधियों में सम्मिलित किया जाए।
- त्यौहारों की अवधि में सुरक्षित कोविड व्यवहार अपनाये जाने हेतु स्थानीय भाषा में प्रचार-प्रसार
 चिकित्सकों तथा स्थानीय प्रभावशाली व्यक्तियों के माध्यम से किया जाए।
- समुदाय के साथ कोविड अनुकूल व्यवहार के संबंध में समस्त गतिविधियों की जानकारी, जैसे मॉस्क का उपयोग, दो गज की दूरी, खॉसते और छींकतें समय मुँह पर हाथ रखना तथा हाथों की नियमित सफाई करना, साझा की जाए।
- कोविड अनुकूल व्यवहार की सतत निगरानी की जाए।

त्यौहारों की अवधि के दौरान क्षेत्र में कोविड—19 संक्रमण की रोकथाम हेतु उपरोक्तानुसार पालन सुनिश्चित किया जाए। संलग्न:—उपरोक्तानुसार

(आकाश त्रिपाठी)

स्वास्थ्य आयुक्त सह सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग म.प्र. भोपाल, दिनांक:—/10/2021____

11-10-2021

प्.क. / आई.डी.एस.पी. / 2021 / 1573

प्रतिलिपि:- कृपया सूचनार्थ।

- 1. श्री राजेश भूषण, आई.ए.एस., सचिव, स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार की ओर संदर्भित पत्रों के तारतम्य में कृपया सूचनार्थ प्रेषित।
- 2. अपर मुख्य सचिव, म.प्र. शासन, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, मंत्रालय, म.प्र.।
- 3. समस्त संभागीय आयुक्त, म.प्र.।
- 4. आयुक्त, चिकित्सा शिक्षा, सतपुड़ा भवन, भोपाल, म.प्र.।
- 5. मिशन संचालक, राष्ट्रीय स्वास्थ्य मिशन(एन.एच.एम.) भोपाल, म.प्र.।
- 6. समस्त क्षेत्रीय संचालक, संभागीय स्वास्थ्य सेवाएं, मध्यप्रदेश।

स्वास्थ्य आयुक्त सह सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग म.प्र.



राजेश भूषण, आईएएस सचिव

RAJESH BHUSHAN, IAS

SECRETARY

182 अनुस/लो.स्वा./2021



भारत सरकार
स्वास्थ्य एवं परिवार कत्याण विभाग
स्वास्थ्य एवं परिवार कत्याण मंत्रालय
Government of India
Department of Health and Family Welfare
Ministry of Health and Family Welfare

D.O. No. Z-28015/85/2021-DM Cell 21st September 2021

Dear Chief Secretary

As you are aware, the Govt. of India has been issuing Guidelines and Advisories from time to time to the States/UTs to assist their efforts in containing the on-going Covid pandemic. Attention is specifically drawn to the letter issued on 5th January 2021 wherein Union Health Ministry had advised States to keep a "strict vigil" and take steps so as to curb spike in Covid cases. On 21st February 2021, 20th April 2021 and 25th April 2021, all States were advised not to lower their guard, enforce Covid Appropriate Behaviour (CAB) and to follow effective surveillance strategies in respect of potential superspreader events. Vide D.O. No. Z-28015/85/2021-DM Cell dated 25th April 2021, a framework based on district-wise positivity rate and bed occupancy rate was provided to the States wherein the States could initiate local containment measures primarily focused on restricting inter-mingling of people on the basis of this framework. This framework was reiterated by Ministry of Home Affairs vide their Order No.40-3/2020-DM-I(A) dated 29th April 2021. Further, vide D.O no. Z-28015/01/ASH/2021-EMR dated 2nd September 2021, States were advised to ensure prompt action on the framework referred to in earlier letters and to ensure surge surveillance for Variant of Interest (VOI) and Variant of Concern (VOC). Important action points for regular follow up at State/UT level has also been reiterated by Cabinet Secretary's D.O letter No. 272/2/1/2021-CAB.III dated 20th September 2021 addressed to all Chief Secretaries.

- 2. Covid-19 still remains a grave and continuing public health challenge in our country. While the country is witnessing a sustained decline in the number of daily cases as well as daily deaths but the 2nd surge of Covid-19 is still not over. Globally also, the surge in cases is being reported across multiple countries. This surge in cases has reinforced the importance of implementation of Covid Appropriate Behaviour (CAB) in addition to vaccination efforts.
- 3. Amidst the rise in new cases of Covid-19 across the globe and even with the consistent decline in India's 2nd surge, India has 3.09 lakh active cases and is still reporting daily cases as high as 30,000. Hence, there is a need for a continued focus on **Prompt & Effective Containment Measures** as well as **Acceleration in the Pace and Coverage of Covid Vaccination** to prevent any potential rise in number of cases.

27 SEP 2021 Secy.(H) MD, NIHM DD (IPSP)

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4. In the coming months, various festivities will follow one after the other till 31st December 2021.

Date	Festival
7th October – 14th October	Navratri
15th October	Dussehra
19th October	Milad Un-Nabi/Eid-e-Milad
24 th October	Karwa Chauth
4 th November	Diwali
5 th November	Govardhan Puja
6 th November	Bhaiya Dooj
10th November	Chhath Puja
19th November	Guru Nanak Jayanti
25th December	Christmas
31st December	New Year's Eve

- 5. This is a critical period as there may be a tendency to ignore COVID-safe behavior during festivals, resulting in large gatherings, events, fairs etc. It is **critical to enforce** adherence to guidelines to allow festivities in a cautious, safe and Covid appropriate manner. Any laxity in implementation of Covid Appropriate Behavior could lead to serious consequences and can result in a surge in cases.
- 6. MoHFW vide its letter dated 25th April 2021 and subsequent advisory issued by MHA on 29th April 2021 had already issued detailed instructions on Containment Framework and for putting restrictions to manage the spread of COVID-19 infection. Districts were directed to undertake stringent containment measures in identified areas based on test positivity and strain on healthcare system.

Criteria	Threshold
Test positivity	Test positivity of 10% or more in the last one week
	OR
Bed occupancy	Bed occupancy of more than 60% on either oxygen supported or ICU beds

7. However, as a matter of abundant caution, no mass gatherings should be allowed in areas identified as containment zones and in districts reporting more than 5% case positivity. Gatherings with advance permissions and limited people (as per local context) may be allowed only in districts reporting a positivity rate of 5% or below. These gatherings shall also be monitored and in case of violations of physical distancing and mask usage norms, necessary enforcement and penal actions should be taken.

- Restrictions and relaxations shall be imposed and monitored based on weekly case positivity or a high bed occupancy (Oxygen and ICU beds) and restrictions if any shall be imposed without any delay and for a minimum period of 14 days besides continued focus on the five-fold strategy of Test-Track-Treat-Vaccinate and adherence to COVID Appropriate Behaviour.
- To safely navigate through the festive season without any adverse consequences in the form of infection outbreak, it is important that States continue to diligently follow the five pillars of COVID-19 Management i.e. "Test-Track-Treat-Vaccinate and adherence to COVID Appropriate Behavior".

1. Testing:

- To ensure availability of sufficient testing facilities across the states with particular focus on semi-urban and rural areas. For timely detection, Rapid Antigen Test (RAT) shall be made available in rural and remote areas of the State. Testing should be ramped up in areas reporting high number of cases, and/or increasing trend/ high positivity to aid early identification.
- To ensure sufficient RT-PCR machines and RAT kits to enable required level of testing across all districts particularly during the whole festival season and adequate logistics planning accordingly.
- Undertake testing in areas with specific and vulnerable population to aid early detection.

2. Track:

- Containment zones shall be clearly delineated as per the guidelines issued by MoHFW based on cluster of cases to contain spread of infection.
- Active case search through formation of special teams in containment zones.
- Effective contact tracing, their testing and monitoring of high risk contacts.

3. Treat:

- Upgradation of health infrastructure based on case trajectory in the district is crucial to avoid case fatality.
- Completion of PSA Plants in hospitals both Government and private on a mission mode including availability of medical gas pipeline (MGPS), and trained manpower.
- Availability of oxygen through oxygen cylinders and concentrators particularly in rural areas.
- Adequate availability of drugs in all COVID dedicated facilities including maintaining buffer stock of drugs.

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- Availability of required health infrastructure in rural areas as per the SOP on Covid-19 Containment & Management in Rural, Peri-Urban & Tribal Areas dated 18th June 2021.
- Similarly, upgrading health infrastructure to manage paediatric Covid-19 cases vide Guidelines for Management of Covid-19 in Children.
- Undertaking upskilling/reskilling of medical staff and fields functionaries on latest Clinical Management Protocol and availability of sufficient trained manpower in all COVID dedicated facilities.
- The available funds under Emergency COVID Response Package II shall be promptly leveraged for upgrading the health infrastructure.
- To monitor mutations, if any, States shall send required number of samples as per the SOPs already issued for Whole Genome Sequencing to INSACoG Labs.

4. Vaccination:

- State-wide vaccination of eligible age groups may be accelerated.
- · Coverage of eligible second dose beneficiaries shall be prioritized.
- · Optimal usage of allocated doses through minimal wastage.

5. Covid Appropriate Behaviour:

- Community engagement is a critical element of sustained COVID-19 management.
- Effective IEC in local language duly utilizing medical professionals and local influencers to promote Covid-safe festivities.
- Need to undertake effective communication with community on elements of COVID-appropriate behavior which includes use of masks/face covers, following physical distancing (2 gaj ki doori) and practicing respiratory & hand hygiene.
- Need for monitoring the adherence to Covid Appropriate Behaviour and guidelines.
- 10. Necessary directions need to be issued adequately in advance by the State governments for practicing caution during the upcoming festival season.

- There should be strict adherence to limits on gatherings linked with availability of space to ensure effective physical distancing. Use of volunteers to aid thermal screenings and to enforce use of masks and physical distancing shall be considered. Closed circuit cameras may also be utilized to monitor compliance to physical distancing and use of mask
- Guidelines already issued with respect to malls, local markets, and places of worship, as available on MoHFW website dated 1st March 2021 and 30th November 2020 shall be strictly followed at the district level. Any violations of the guidelines shall entail imposition of necessary restrictions to avoid a spread of infection.
- As an abundant caution, States can continue with night curfews, weekend curfews and other restrictions to highlight that COVID is still not over and to influence adherence to COVID-appropriate behavior.
- States shall closely monitor the case trajectories across all districts on a daily basis to identify any early warning signals and shall ensure imposition of restrictions and adherence to COVID Appropriate Behaviour as a non-pharmaceutical intervention to control the spread of infection. It is important that these guidelines are reiterated and ensured by the State Governments amongst all concerned for effective follow up in a mission mode approach to maintain the gains made so far in COVID-19 management and avoid any resurgence of cases. Harm Legards.

(Rajesh Bhushan)

To :Chief Secretaries/Administrators of all States/UTs

Copy to : Additional Chief Secretary/Principal Secretary/Secretary, Health - All States/UTs



संचालनालय स्वास्थ्य सेवायें

सतपुड़ा भवन, भोपाल, मध्यप्रदेश

E-mail: idspssu@mp.gov.in, Phone: 0755-4094192



क्र. / आई.डी.एस.पी. / 2021 / 1372 प्रति.

भोपाल, दिनांक:- 19/08/2021

- 1. समस्त जिला कलेक्टर, म.प्र.।
- 2. समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, म.प्र.।
- 3. समस्त जिला सर्विलेन्स अधिकारी, आई.डी.एस.पी., म.प्र.।

विषय:— प्रदेश में कोविड—19 के वर्तमान परिदृश्य में दिशा—निर्देश जारी करने के संबंध में।
संदर्म:— भारत सरकार, स्वास्थ्य एवं परिवार कल्याण विभाग, स्वास्थ्य एवं परिवार कल्याण मंत्रालय के पत्र क. D.O.04/Covid/Fest/AS(H)/2021 दिनांक 04 अगस्त 2021 एवं पत्र क. D.O.No.Z.28015/155/201-DM Cell दिनांक 20 जुलाई, 2021।

कृपया संदर्भित पत्रों (छायाप्रति संलग्न) का अवलोकन करने का कष्ट करें। भारत सरकार के संलग्ल पत्रों के आलोक में, आगामी त्योहारों को देखते हुए, मोहर्रम (20th अगस्त), ओणम (21st अगस्त), जन्माष्टमी (30th अगस्त), गणेश चतुर्थी (10th सितंबर), दुर्गा पूजा (5th-15th अक्टूबर 2021) आदि, त्योहारों की निगरानी करने एवम् त्योहारों पर होने वाले सामूहिक समारोहों पर अंकुश लगाने हेतु निर्देशित किया गया है। इंडियन काउंसिल ऑफ मेडिकल रिसर्च (ICMR) और नेशनल सेंटर फॉर डिसीज कंट्रोल (NCDC) ने त्योहारों पर होने वाले सामूहिक समारोहों को सुपर स्प्रेडर इवेंट्स में बदलने के बारे में चिंता व्यक्त की है। इस हेतु अनुरोध है, 'टेस्ट—द्रैक—ट्रीट—टीकाकरण' एवं कोविड अनुकूल व्यवहार की पाँच स्तरीय रणनीति का आगामी समय में भी पूर्ण रूप से अनुपालन किया जाना सुनिश्चित करें।

संलग्नः उपरोक्तानुसार

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(**डॉ. वीणा सिन्हा)** अपर संचालक

संचालनालय स्वास्थ्य सेवाएं, म.प्र. भोपाल, दिनांक:—19/08/2021

पृ.क्र. / आई.डी.एस.पी. / 2021 / 1373 प्रतिलिपि:— कृपया सूचनार्थ ।

1. अपर मुख्य सचिव, म.प्र. शासन, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, मंत्रालय, म.प्र.।

2. श्री राजेश भूषण, आई.ए.एस., सचिव, स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार की ओर संदर्भित पत्रों के तारतम्य में कृपया सूचनार्थ प्रेषित।

3. समस्त संभागीय आयुक्त, म.प्र.।

4. निज सचिव, मुख्य सचिव कार्यालय, मंत्रालय, वल्लभ भवन, भोपाल की ओर उनके जावक क्रमांक/सीएस/जन–को/5575, दिनांक 26.07.2021 एवं 5954, दिनांक 05.08.2021 के तारतम्य में।

5. मिशन संचालक, एन.एच.एम. भोपाल, म.प्र.।

क्षेत्रीय संचालक,संभागीय स्वास्थ्य सेवाऐं, मध्यप्रदेश।

5. V

अपर संचालक संचालनालय स्वास्थ्य सेवाऐं, म.प्र.